

published at column 3, page 3 of the Times of India, dated the 28th April 1967, that there are 56,000 boys and girls in Delhi in the age group of 6 to 11 who are unable to get admission in schools; and

(b) if so, what efforts are being made by Government to ensure admission for these children?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) बताया गए समाचार-पत्र के 28 अप्रैल 1967 के दिल्ली संस्करण में यह विशेष समाचार नहीं छपा है। फिर भी प्राथमिक स्कूल में दाखिला चाहने वाले और दिल्ली में रहने वाले 6-11 आयु-वर्ग के किन्हीं भी बच्चों को दाखिल करने में इंकार नहीं किया जाएगा।

(ख) प्रश्न नहीं उठता।

[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The issue dated 28th April 1967 of the Delhi Edition of the Newspaper mentioned does not carry this particular news-item. However, no child of the age group of 6-11 years residing in Delhi and seeking admission in a primary school will be refused admission.

(b) Question does not arise.]

दिल्ली टेलीफोन एक्सचेंज

196. श्री राम सहाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि क्या सरकार टेलीफोन एक्सचेंज ऑपरेटरों को एयर-होस्टसों की तरह प्रशिक्षण देने की कोई व्यवस्था करने का विचार रखती है ?

DELHI TELEPHONE EXCHANGE

196. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to make arrangements to impart training to the Telephone

Exchange operators on the same line on which training is given to the air hostesses?]

संसद-कार्य तथा संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल) : टेलीफोन ऑपरेटरों का काम एयर होस्टसों के काम से बिल्कुल भिन्न है, इसलिए टेलीफोन ऑपरेटरों को आवश्यक रूप से दूसरे ढंग का प्रशिक्षण दिया जाता है। टेलीफोन ऑपरेटरों को इस समय उनकी नियुक्ति के पहले दो महीने का प्रशिक्षण किया जाता है और इस अवधि के दौरान उन्हें विभिन्न प्रकार के टेलीफोन बोर्डों के प्रचालन और टेलीफोन परियात का निपटान करने संबंधी विभिन्न नियम-विनियमों का प्रशिक्षण दिया जाता है। प्रशिक्षण की अवधि के एक महीने बढ़ा देने का प्रस्ताव है।

[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): The functions of the telephone operators are quite different from those of the air hostesses and as such, the training of Telephone operators has, necessarily, to be on different lines. The telephone operators' are presently given a training for a period of two months before they are appointed and during this period, they are trained in the operation of different types of telephone boards and various rules and regulations regarding handling of telephone traffic. It is proposed to extend the training period by one month more.]

SCRAPPING OF THE THREE LANGUAGE FORMULA

197. SHRI RAM CHANDER: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the M.Ps. Committee on education has

suggested the virtual scrapping of the I three language formula;

(b) if so, their precise recommendations; and

tc) what is Government's decision thereon?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) The pro-sals made by the Education Commission on the teaching of languages at the school stage are still under the consideration of the Committee of Members of Parliament on Education.

(b) and (c) Do not arise.

REHABILITATION, OF REFUGEE FAMILIES

198. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of refugee families from East Pakistan who were rehabilitated in India in 1966 and 1967: and

(b) the number of such families rehabilitated in different States and the amount of aid given to each such State, for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI L. N. MISHRA): (a) The total number of families who were sanctioned rehabilitation assistance for the year ending 31st March 1966 is 11,509 and for the year ending 31st March 1967 is 11,648.

(b) A statement showing the number of refugee families from East Pakistan sanctioned rehabilitation assistance in different States and the amount of aid given to each State for this purpose, during the years ending 31st March 1966 and 31st March 1967, is attached. [See Appendix LX, Annexure No. 3A],

The total amount of aid given to States during the year ending 31st March 1966 and for the year ending 31st March 1967 is Rs. 905.78 lakhs and Rs. 881.16 lakhs respectively.

MAHARASHTRA-MYSORE BORDER COMMISSION

199. SHRIMATI TARA RAMCHANDRA SATHE: SHRI R. S. KHANDEKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Maharashtra-Mysore Border Commission has finalised and submitted its report to Government and if so whether Government will lay a copy of the report on the Table of the House; and

(b) if the report has not yet been submitted to Government, by when it is likely to be finalised and submitted to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Commission has not finalised its report. It may be able to finalise it by the end of August, 1967.

STREAMLINING OF EDUCATIONAL ADMINISTRATION

200. SHRI SUR JIT SINGH ATWAL: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a proposal for streamlining of the educational administration in the country is under the consideration of Government; and

(b) if so, what are the broad outlines of the proposal?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) The Education Commission has made several proposals for streamlining the educational administration in the country. These have been described in detail in its Reports, especially in Chapters X[^] XIII and XVIII. All these proposals are now under the active consideration of the Government of India and the State Governments.